

approached various organisation, including those of the Government of India, for exploring possibilities of absorption of these surplus workers, and as a result, some of these workers have already been provided alternative employment.

[Translation]

**Training to Educated Youth by N.P.C.**

9850. SHRI DEVENDRA PRASAD YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any scheme for sending abroad the educated youths for training in Administrative management by the National Productivity Council;

(b) if so, whether any application were invited in this regard recently; and

(c) if so, the number of youths likely to be sent abroad for training especially from Bihar?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) and (c). Do not arise.

[English]

**Hunting Facility in New P & T Connections At Railway Enquiry Officers**

9851. SHRI PRATAPRAO B. BHOSALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the new Post and Telegraph Connections added at Railway Enquiry Offices in Delhi have some hunting facility;

(b) if so, the details thereof;

(c) whether Government propose to provide such facility at other important places of country; and

(d) if so, the name of places to be selected during current year and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) The following post and telegraph connection with facility of hunting are available in the Centralised Telephone Enquiry Office at Delhi:—

## STATEMENT

<i>Sl. No.</i>	<i>Telephone No.</i>	<i>No. of lines with hunting facility</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	131	47	For enquiries regarding running of trains.
2.	3313535	8	For all enquiries except concerning reservations.
3.	3717171	15	—do—
4.	<i>Automatic Telephone Answering Machines</i>		
(i)	1331	2	For arrival information for trains coming from North during the next two hours.
(ii)	1332	5	For arrival information for trains coming from East during the next two hours.
(iii)	1333	3	For arrival information for trains coming from West during the next two hours.
(iv)	1334	3	For arrival information for trains coming from South during the next two hours.

(c) Yes, Sir.

(d) This facility is already available at Metropolitan and a number of other important stations.

Arrangement are being made to extend this facility progressively at other stations also.

[Translation]

**Setting up of Maruti Udyog Limited Unit in Bihar**

9852. SHRI SURYA NARAYAN YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to set up a units of maruti Udyog Limited in Bihar;

(b) if so, when it is likely to be commissioned; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

(c) There is no plan to set up a second factory of maruti Udyog Limited anywhere in India at present.

[English]

**Computerised check in facilities at Bangalore Airport**

9853. SHRI H.C. SRISKANTIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any propose to

provide computerised check in facilities at Bangalore Airport;

(b) if so, when it will be provided; and

(c) the places where this facility is already existing?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Computerised check-in facility has already been introduced at Bangalore Airport with effect from the 14th of January, 1990.

(c) Computerised check-in facility is existing at Delhi, Bombay, Calcutta and Madras airports, in addition to Bangalore.

**Overcharging of Prices of medicines**

9854. SHRI K. MANVENDRA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a number of instances of overcharging of price controlled drugs have come to the notice of Government;

(b) if so, the details of such cases upto 30th April, 1990; and

(c) the action taken in these cases?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) The requisite information, to the extent available with the Government, is given in the below statement.

(c) Necessary proceedings have been initiated against a number of defaulter companies. In fact, in one case action for penal proceedings has also been initiated.